

Barbers, Cobblers etc. was being made; and

(b) whether Government have taken any action on these lines and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) Yes.

(b) The composite scheme for sector 37 in Chandigarh, which *inter alia* contains the proposals referred to in part (a) above, has been examined in consultation with the Chandigarh Administration. A final decision in the matter is expected to be communicated to that Administration shortly.

Development of Madras City

3234. SHRI BHUVARAHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any survey has been conducted for the development of the metropolitan city of Madras on the lines of Calcutta, Bombay and Delhi;

(b) if so, whether the survey has been finished;

(c) when the same will be implemented; and

(d) the amount estimated to be spent for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) and (b). The Government of India has not conducted any survey for the development of the metropolitan city of Madras, but the Government of Tamil Nadu have brought out a Madras Metropolitan Plan, 1971-1991.

(c) The Plan is to be implemented in a phased manner by the Government of Tamil Nadu, during the period from 1971 to 1991.

(d) An estimate of about Rs. 938 crores has been made in the Plan for the implementation of major urban development schemes recommended in the plan, during 1971-1991.

Licences for Man-made Fibres

3235. SHRI S. R. DAMANI: Will the Minister of PETROLEUM AND CHEMI-

CALS be pleased to state:

(a) the licensed capacity and production of man-made fibres in the country;

(b) the number of new licences granted in 1970-71, their capacity, the names of the concerns and locations of the units; and

(c) the number of applications still pending and their present position?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) The required information is given below:—

S. No.	Item	Licensed capacity (in tonnes)	Production in 1970 (in tonnes)
1.	Viscose Staple Fibre	26,000	63,342
2.	Viscose Filament Yarn	40,500	36,076
3.	Polyester Staple Fibre	24,400	5,332
4.	Nylon Textile yarn	16,540	9,255
5.	Nylon Tyre Cord	2,400	605
6.	Rayon Tyre Cord	18,800	17,421
7.	Acrylic Fibre	4,000	145
8.	Acetate Yarn	5,400	1,959

(b) The required information is given below—

Two licences were issued in 1970-71 to the undermentioned parties for the manufacture of Nylon Filament Yarn.

- (1) M/s. Guptalon Ltd, Ludhiana, Punjab for 1000 tonnes/year.
- (2) M/s. Garware Nylons Ltd. Bombay for expansion from 756 tonnes to 2000 tonnes/year.

Four licences were issued to the undermentioned parties for the manufacture of Polyester Staple Fibre:—

- (1) M/s Indian Organic Chemicals Ltd., Bombay for the establishment of a 6,100 tonnes/year unit in Tamil Nadu.
- (2) M/s Swadeshi Polytex Ltd., Ghaziabad (U.P.)—for 6100 tonnes/year.
- (3) M/s. Ahmedabad Mfg. & Calico Printing Co. Ltd., Ahmedabad for 6100 tonnes/year unit in Gujarat.
- (4) M/s. Chemicals & Fibres of India Ltd., Bombay for expansion by